

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5381
ANSWERED ON:28.04.2003
SLUMS NEAR MUMBAI AIRPORT
NARESH KUMAR PUGLIA

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of land in Mumbai and Mumbai Suburban District owned by the Airports Authority of India (AAI) under occupation of slum colonies;
- (b) whether the Government of Maharashtra has launched a scheme for providing free housing to the slum dwellers;
- (c) if so, whether the Government of Maharashtra has requested the Union Government for a No-objection Certificate (NoC) for implementing the scheme on the Government land;
- (d) if so, the details in this regard and since when such a request is pending with the Union Government; and
- (e) the reasons for delay and by when the NoC is likely to be issued to the Government of Maharashtra?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

- (a):- A total area of approximately 160 acres is under occupation of slum colonies. Out of this approximately 30 acres are occupied at Juhu Airport and 130 acres at Chhatrapati Shivaji International Airport, Mumbai.
- (b):- State Government has launched a programme of free housing to the slum dwellers residing on State Government land, Brihanmumbai Municipal Corporation's land, State Undertaking's land and Semi-Government Organisation's land also on private declared land in Mumbai under 'Slum Rehabilitation Programme'.
- (c)&(d)&(e):- The information is being collected and will be laid on the Table of the Sabha.